

CC No. 279/19

CBI Vs. Manoj Kumar Sharma & Anrs.

22.09.2020

Present: Sh. Dhan Kishore, Id. Senior PP for CBI alongwith Pairvi Officer Sh. K. S. Thakur.

Proceedings against A-1 have already been abated vide order dated 29.10.2018.

Sh. Anil Kumar, Id. counsel for A-4.

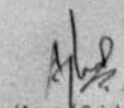
Sh. Bikul Jain, Id. proxy counsel for A-5, A-6, A-8 to A-10.

Ms Daljeet Kaur, Id. counsel for accused K. B. Nandwani.

Present matter has been taken up through video conferencing hosted by Mrs Pallavi, Reader of this Court in terms of office Order No.417/RG/DHC dated 30.08.2020 passed by the Hon'ble High Court of Delhi and subsequent office Order No.E-10927-11013/ Power Gaz/RADC/2020 dated 30.08.2020 passed by Id. District & Sessions Judge (PC Act) (CBI), RADC, New Delhi.

The case is at the stage of PE.

Considering the stage of the present case and the circumstances, put up this matter for PE, on 10.11.2020.



(Anurag Sain)  
Special Judge

(PC Act) (CBI)-11/RADC/ND/22.09.2020